

(c) To ensure that remaining targeted habitations are covered during Bharat Nirman Phase II, the State Government has been requested to prepare Annual Action Plan to cover the remaining habitations on priority and also mark the targeted habitations in the on-line Integrated Management Information System (IMIS). Further, Video conferencing with the State, holding State-level meetings with Secretaries in-charge of drinking water supply, visit of Area Officers/Technical Officers to the State for making assessment of progress training of engineers working in rural water supply sector etc, is being carried out to facilitate achievement of targets.

Inclusion of forest preservation works under MGNREGS

767. DR. T. N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the status of expenditure of Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) during the last two years, State-wise; and

(b) whether Government would allow the work under forest preservation also to be included under MGNREGS?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise details of expenditure under Mahatma Gandhi NREGA for the years 2008-09 and 2009-10 is given in Statement (See below).

(b) Afforestation and tree plantation is a permissible activity under Mahatma Gandhi NREGA as stipulated in para 1 of Schedule-I of the Act.

Statement

State-wise details of expenditure under Mahatma Gandhi NREGA

Sl.No.	States	2008-09	2009-10
		Total Fund Utilized	Total Fund Utilized
		Rs. In Crore	Rs. In Crore
1	2	3	4
1	Andhra Pradesh	2963.90	4509.18
2	Arunachal Pradesh	32.90	17.26
3	Assam	953.81	1033.90

1	2	3	4
4	Bihar	1316.48	1816.88
5	Chhattisgarh	1434.48	1322.67
6	Gujarat	196.01	739.38
7	Haryana	109.88	143.55
8	Himachal Pradesh	332.28	556.56
9	Jammu and Kashmir	87.72	185.31
10	Jharkhand	1341.72	1379.70
11	Karnataka	357.87	2739.19
12	Kerala	224.54	471.51
13	Madhya Pradesh	3554.96	3722.28
14	Maharashtra	361.54	321.09
15	Manipur	349.66	393.17
16	Meghalaya	89.45	183.53
17	Mizoram	164.56	238.24
18	Nagaland	272.31	499.46
19	Orissa	678.29	938.98
20	Punjab	71.77	149.92
21	Rajasthan	6164.40	5669.03
22	Sikkim	42.76	64.09
23	Tamil Nadu	1004.06	1761.23
24	Tripura	490.77	729.41
25	Uttar Pradesh	3568.88	5900.04
26	Uttaranchal	135.79	283.09

1	2	3	4
27	West Bengal	940.38	2108.98
28	Andaman and Nicobar	3.28	12.26
29	Dadra & Nagar Haveli	0.01	1.34
30	Daman & Diu	0.00	0.00
31	Goa	2.50	4.70
32	Lakshadweep	1.79	2.01
33	Pondicherry	1.36	7.27
34	Chandigarh	0.00	0.00
TOTAL		27250.10	37905.23

Reconstruction of barren land areas in Gujarat

768. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has received any representation to reconstruct barren land areas in Saurashtra and Kutchh regions of Gujarat by National Wasteland Development Board;

(b) if so, the details thereof and the action taken by the Ministry; and

(c) by when and how much areas of barren land of Gujarat will be reconstructed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) A representation dated 01.12.2010, regarding reconstruction of barren land areas in Saurashtra and Kutchh regions of Gujarat, from Shri Parshottam Rupala, Member of Parliament (Rajya Sabha), was received in the Department of Land Resources.

The Ministry *inter alia* informed the Hon'ble Member of Parliament on 04.2.2011 that under Integrated Watershed Management Programme (IWMP), the State Level Nodal Agency (SLNA), Gujarat sanctions the projects for development of rainfed/degraded areas in the State as per the projects appraised and cleared by the Steering Committee on IWMP.